

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

To,

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

1. Sri Janardan Singh, District & Addl. Sessions Judge, Bokaro,
2. Sri Shyam Nandan Tiwary, District & Addl. Sessions Judge, Chaibasa,
3. Sri Srish Dutta Tripathi, District & Addl. Sessions Judge, Chatra,
4. Sri Manish Ranjan, District & Addl. Sessions Judge, Daltonganj,
5. Sri Anil Kumar Mishra No. 2, District & Addl. Sessions Judge, Deoghar,
6. Smt. Sanjeeta Srivastava, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
7. Sri Pawan Kumar, District & Addl. Sessions Judge, Dumka,
8. Sri Manoj Chandra Jha, District & Addl. Sessions Judge, Garhwa,
9. Sri Ramesh Chandra, District & Addl. Sessions Judge, Giridih,
10. Sri Ravindra Kumar, District & Addl. Sessions Judge, Godda,
11. Sri Rakesh Kumar Mishra, District & Addl. Sessions Judge, Gumla,
12. Sri Yashwant Prakash, District & Addl. Sessions Judge-cum-Spl. Judge, Land Acq., Hazaribagh,
13. Sri Prabhakar Singh, District & Addl. Sessions Judge, Jamshedpur,
14. Sri Kamal Kumar Srivastava, District & Addl. Sessions Judge, Jamtara,
15. Sri Rajesh Kumar No. 1, District & Addl. Sessions Judge, Khunti,
16. Sri Sanjay Kumar Singh No. 2, District & Addl. Sessions Judge, Koderma,
17. Sri Anil Kumar Pandey, District & Addl. Sessions Judge, Latehar,
18. Sri Gopal Pandey, District & Addl. Sessions Judge, Lohardaga,
19. Sri Ramesh Kumar Srivastava, District & Addl. Sessions Judge, Pakur,
20. Sri Rajni Kant Pathak, District & Addl. Sessions Judge, Ramgarh,
21. Sri Surendra Nath Mishra, Additional Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
22. Sri Kamlesh Kumar Shukla, District & Addl. Sessions Judge, Sahebganj,
23. Sri Dhananjay Kumar, District & Addl. Sessions Judge, Saraikela and
24. Sri Niraj Kumar Srivastav, District & Addl. Sessions Judge, Simdega.

Sub: - Nomination for attending one day programme (C – VII) on “Challenges & Constraints faced in implementation on NDPS Act” scheduled to be held on 30th September, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending one day programme (C – VII) on “Challenges & Constraints faced in implementation on NDPS Act” scheduled to be held on 30th September, 2018 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 30.09.2018 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 29th September till the evening of 30th September, 2018.

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 3013 /Apptt.

Dated, Ranchi, the 13/07/18

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1177/JAJ dated 27.06.2018 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


13.07.2018

Registrar (Administration)